

(b) Yes, Sir.

(c) City Gas Distribution (CGD) entities authorized by Central Government, including Joint Ventures of GAIL, are undertaking activities to expand the CNG network. Further, Petroleum and Natural Gas Regulatory Board (PNGRB) is in the process of authorizing entities for undertaking CGD activities in other cities. 834,631 standard cubic metres per day (SCMD) gas has been allocated from KG D-6 to various CGD entities for supply to transport and domestic sectors. The Government proposes to extend supply of CNG to 200 new towns by 2015.

NREGS for small farmers

571. DR. JANARDHAN WAGHMARE: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether Government has any plan to implement National Rural Employment Guarantee Scheme (NREGS) to meet the needs of the small farmers helping them in cultivation of their agricultural land;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) to (c) The benefits of works on individual lands as given in para I (iv) of Schedule I of NREG Act have been extended to small and marginal farmers *vide* Notification dated 22.7.2009 as per the following amendment:

"Provision of irrigation facility, horticulture plantation and land development facilities to land owned by households belonging to the Scheduled Castes and Schedule Tribes or below poverty line families or to beneficiaries of land reforms or to the beneficiaries under the Indira Awaas Yojana of Government of India or that of the small farmers or marginal farmers as defined in the Agriculture Debt Waiver and Debit Relief Scheme, 2008."

Houses built under IAY

572. SHRI SHYAMAL CHAKRABORTY:

SHRI MOINUL HUSSAN:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the number of houses built so far under Indira Awaas Yojana (IAY), State-wise; and

(b) the number of such houses which are having proper sanitation and water facilities?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) Indira Awaas Yojana (IAY) is being implemented as an independent Scheme *w.e.f.* 1.1.1996. Since then 185.19 lakh houses have been constructed under the Scheme. As per the Scheme guidelines, IAY beneficiaries also have to construct sanitary latrine along with house.

Further, since 2006-07, IAY beneficiaries can access Total Sanitation Campaign (TSC) funds for construction of sanitary latrine. Since 1996-97, sanitary latrines have been constructed in 67.25 lakh houses. Details showing State-wise number of houses and the sanitary latrines constructed is given in the Statement (See below).

(b) Water is a State subject and State Governments are responsible to provide drinking water to the rural areas. To supplement the efforts of the States, technical and financial assistance is provided to the States through the centrally sponsored scheme National Rural Drinking Water Programme (NRDWP) (erstwhile Accelerated Rural Water Supply Programme -ARWSP). Under this programme, State Governments are competent to plan, sanction and implement rural water supply schemes from the funds provided under NRDWP. The coverage of drinking water in rural areas is done habitation-wise. As such house hold coverage details are not maintained at Central level.

Statement

*State-wise Number of Houses and Sanitary Latrine
Constructed under Indira Awaas Yojana since 1996-97*

Sl.No.	Name of the States / UTs	Number of Houses Constructed	Unit in No.
			Sanitary Latrines Provided
1	2	3	4
1	Andhra Pradesh	1655985	820743
2	Arunachal Pradesh	52862	8777
3	Assam	1014608	269559
4	Bihar	3450906	141916
5	Chhattisgarh	211835	121402
6	Goa	7264	1206
7	Gujarat	678467	367077
8	Haryana	136236	98169
9	Himachal Pradesh	49407	29686
10	Jammu & Kashmir	113477	6257
11	Jharkhand	546618	22939
12	Karnataka	689855	275219
13	Kerala	394781	271908

1	2	3	4
14	Madhya Pradesh	994484	483166
15	Maharashtra	1180258	744622
16	Manipur	28941	11126
17	Meghalaya	48152	9187
18	Mizoram	25073	6355
19	Nagaland	95852	0
20	Orissa	1600495	258495
21	Punjab	98144	40547
22	Rajasthan	531401	177569
23	Sikkim	17602	3846
24	Tamil Nadu	845480	485839
25	Tripura	145366	1501
26	Uttar Pradesh	2488904	1244664
27	Uttaranchal	160483	109583
28	West Bengal	1247412	711775
29	A & N Islands	3185	313
30	D & N Haveli	926	41
31	Daman & Diu	290	21
32	Lakshadweep	797	351
33	Pondicherry	3166	978
	TOTAL	18518712	6724837

Covering of NREGS beneficiaries under Health Insurance Scheme

573. SHRI N.K SINGH:

SHRIMATI JAYANTHI NATARAJAN:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether Government is working on a roadmap to cover the beneficiaries of the National Rural Employment Guarantee Scheme (NREGS) under its health insurance scheme for the families below the poverty line;

(b) if so, the details thereof;

(c) whether the views of the State Governments have been sought for the implementation of the scheme; and